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## Differences between IPS and non-IPS Officers of Intelligence Bureau

1213. SHRI SURESH SHAMRAO KALMADI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that some serious differences have crept in between IPS and non-IPS Officers in the Intelligence Bureau;
- (b) if so, whether, as a result of this development the efficiency of this important agency is being adversely affected; and
- (c) if so, what are the details in this regard?

THE MINISTER OF STATE IΝ THE MINISTRY OF HOME AF-FAIRS (SHRI NIHAR RANJAN LASKAR): (a) There are no differences between the IPS and non-IPS officers in the Intelligence Bureau. However, a section of the Intelligence Bureau employees have been indulging in propaganda to that effect.

(b) and (c) The efficiency of the Intelligence Bureau has not been impaired by such propaganda.

## Police assistance to Haryana by Centre

1214. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Haryana Chief Minister had feared violence during the recent Assembly session and had sought police assistance from the Centre; and
- (b) if so, to what extent the request had been acceded to?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):
(a) and (b) In the wake of Opposition Parties' plan to hold demonstra-

tions and a rally on 23rd and 24th June, 1982 at Chandigarh, Government of Haryana had requisitioned Central forces to assist them in the maintenance of law and order. Some units of central forces were made available to the Government of Haryana. It is not in public interest to disclose the exact quantum of force made available to the State Government.

### Communal riots

1215. SHRI SYED SHAHABUDDIN: SHRI IBRAHIM KALANIYA: SHRI SYED AHMAD HASHMI:

SHRI F. M. KHAN.
SHRI ARABINDA GHOSH:
SHRI JAGDAMBI PRASAD
YADAV:
SHRIMATI SAROJ
KHAPARDE:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) the number of communal incidents in the country during 1981-82 and upto June, 1982, State-wise;
- (b) the total number of lives lost, persons injured and the estimated value of the property damaged;
- (c) the names of places where communal incidents took place more than once during the year;
- (d) the names of places where communal incidents took place for the first time during the last decade;
- (e) the amounts spent on relief and compensation; and
- (f) the number of criminal cases launched and the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH); (a) and (b) According to available information, the State-wise number of communal incidents which occurred in the country during the period from April 1981 to

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May, 1982 is as given in the statement attached. A total of 228 persons lost their lives, 3096 persons were injured and property worth about Rs. 1.68 crores was lost damaged in these incidents. The information for the month of June, 1982 is not available.

- (c) Hyderabad and Medak in Andhra Pradesh, Biharsharif and Sigori in Bihar, Ahmedabad, Baroda, Broach and Virangam in Gujarat, Bijapur, Chitradurga and Tiptur in Karnataka, Pune, Jalgaon, Akola, Solapur and Malegaon in Maharashtra, Jodhpur and Siswali in Rajasthan, Aligarh and Meerut in Uttar Pradesh, and Calcutta in West Bengal witnessed more than one communal incident during the year.
- (d) Information regarding the names of the places, if any, where communal incidents occurred during the year 1981-82 for the first time in the decade 1972-73 to 1981-82, is being ascertained and will be laid on the Table of the House.
- (e) The State Governments make ex-gratia payments as relief to sufferers in deserving cases, keeping in view the immediate needs and circumstances. The question of payment of compensation by Government does not arise
- (f) The cases registered in connection with the communal incidents are processed and investigated by the police and the investigating authorities under the various State Governments, and the results of these cases would depend on the decisions of the appropriate Courts of law.

#### Statement

Name of the State/ Union territory	Number of communal incidents which occurred during the period from April 1981 to May, 1982.	
Andhra Pradesh	- \ -	39 '
Assam		15
Bihar Delhi	-1 -	58 4
Gujarat	• •	65

Name of the State/ Union territory	Number of communal incidents which occurred during the period from April, 1981 to May, 1982.	
Haryana	2	
Jammu & Kashmir	3	
Karnataka .	. 34-	
Kerala	· · · 15.	
Madhya Pradesh	22:	
Maharashtra	47	
Orissa .	4	
Rajasthan	22.	
Tamil Nadu	22	
Uttar Pradesh	<b>36</b> ,	
West Bengal	30-	

The information in respect of remaining States and Union territories is nil.

# Death<sub>s</sub> in Tihar Jail and other Jails and in police custody

1216. SHRI RAMAKRISHNA HEGDE:

> SHRI SYED SHAHABUD-DIN:

Will the Minister of HOME AF-FAIRS be pleased to state.

- (a) the number of deaths in Tihar Jail and in other jails in the Union Territory of Delhi during 1980-81 and 1981-82 and the causes of deaths together with brief circumstances;
- (b) the number of deaths of persons in police custody in the territory during the period;
- (c) whether Government have conducted any official inquiry in this phenomenon; and
  - (d) if so, the conclusions thereof?